

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 6/2015**

**This the 17<sup>th</sup> day of September, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)  
Hon'ble Sh. Ashish Kalia, Member (J)**

Sonu Kumar, Age-22 years  
S/o Sh. Mahendra Singh,  
VPO – Sanjak,  
Post – Tawali,  
Uttar Pradesh-251001

... Applicant

(By Advocate: Sh. Rajesh Kumar for Sh. Sachin Chauhan)

**VERSUS**

1. Staff Selection Commission,  
Through the Chairman,  
S.S.C,  
Block No-12, CGO Complex,  
Lodhi Road, New Delhi – 3
2. The Regional Director (CR),  
Govt. of India,  
21-23 Lowther Road,  
Allahabad-211002
3. Union of India through  
The Secretary,  
Department of Revenue,  
Ministry of Finance,  
Govt. of India,  
North Block, New Delhi-1
4. Central Board of Direct Taxes through  
Its Chairman,  
CBDT,  
North Block, New Delhi.

... Respondents

(By Advocates: Sh. S.M. Arif with Ms. Shabnam Perween;  
Sh. Amit Anand)

**ORDER (ORAL)**

**Hon'ble Sh. Ashish Kalia, Member (J):**

Heard both sides.

2. In view of the relief granted in terms of order dated 30.07.2018, nothing survives in this OA and the same is disposed of without prejudice to his legal rights. No costs.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

/akshaya/